

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, ROHTAK.

PUBLIC NOTICE

The Members of Bar Association Rohtak and Meham are hereby informed that the Hon'ble High Court vide letter No.88/Spl Rules/XII.D.3/9R dated 22.05.2019 has been pleased to desire this office to send the name of <sup>1a</sup> suitable Advocate who has been conducting Criminal Cases especially in NDPS Act for appointment as Special Public Prosecutor for Narcotics Control Bureau. The willing Members are required to submit their Bio-Data to this office at the earliest possible preferably within a period of two weeks so as to take further necessary action in the matter.

Dated: 24.05.2019

  
(A.S. Narang),  
District and Sessions Judge,  
Rohtak. 